

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6473/2019

MANOHAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 03-12-2019 This petition was called on for hearing today.

For Petitioner(s) Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.

For Respondent(s)

Mr. Shashank Shekhar Singh, AOR

Mr. Alok Singh, Adv.
Mr. Abhishek Singh, Adv.
Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E R

Appearance: Ld. Counsel is present on behalf of petitioner.

Ld. Counsel is present on behalf of respondents.

Four weeks' time, as a last chance is given to learned counsel for respondent No.1 to file counter affidavit.

Learned counsel for petitioner is directed to provide the copies of the pleadings to the learned counsel for respondent Nos. 2 to 4 within a weeks' time, as a last chance and file proof. The respondent shall file the Counter Affidavit within a period of four weeks, thereafter.

List again on 10.2.2020.

RAJIV KALRA
Registrar